## **National Company Law Tribunal**

## Allahabad Bench

CPNO. (IB) /18/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 16.11.2017** 

NAME OF THE COMPANY: Dasapsiakash Hotels & Resourts Prot Ltd VIS MIS Kuma Ashiyana Prot Ltd

SECTION OF THE COMPANIES ACT/1 & B CODE: 9 of ISB Code of 2016

SI. NO.

1. N. Mustoof Tanney Seel Advocall Operation
2. Suni l'Kumar Kaly Avecat Congorate

Deletroi Designation Representation

## C.P.No. (IB) 118/ALD/2017

Shri Nishant Mishra, advocate for the petitioner. Shri Sunil Kumar Katiyar, proxy for the advocate Balram Gupta for Corporate Debtor Company.

A copy of the objection to the present I & B petition is provided to the petitioner counsel. Amount of cost is also paid. Hence, the case is fixed for the argument.

The matter be listed on 6<sup>th</sup> December, 2017.

Date: 16/11/2017

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)